NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1029/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Dow Corning India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
261.	Sr. Adv.	Mr. Jarak Duzakodas	ζ.
2.	Sr. Adv.	Mr. braurau Joshi	
3.	Adv. M.	s. Shiraz C. Patodia	رقب الم
		. Dinja Sharma.	Home

ORDER CSP 1029/230-232/NCLT/MB/MAH/2017 CSP 1030/230-232/NCLT/MB/MAH/2017

Company Petitions are admitted. List this matter on 13.12.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)